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Cr1.A.No. 1301 OF 2001

ITEM No.8

Court No. 8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1301/2001

KALPANA MAZUMDAR

Appellant (s)

VERSUS

STATE OF ORISSA

Respondent (s)

(Office Report regarding payment of Fee to A.C.)
With

Cr1.A.No.1303/2001

Date : 18/11/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s)

Mr. K.S. Bhati,Adv.(AC)

For Respondent (s)

Mr. Radha Shyam Jena,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Rs. 750/- is ordered.

.SP1

(S. Thapar)

(V.P. Tyagi)@

AA

PS to Registrar

Court Master@@

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